

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/149(CHE)/2022
Name of Petitioner : Mohamed Rayyan
& VS
Name of Respondent : Fitkits Sports & Nutrition and other
Section : Sec 241-244 of CA, 2013

ORDER

Present: Ms. Kavitha, Ld. Counsel for Petitioner.
Ms. Swetha Sridhar, Ld. Counsel for Respondent.

Ld. Counsel for the Petitioner seeks adjournment stating that she has received the written submissions of the Respondent today only. Hard copy be filed within a week from today.

At request, list the Petition for final hearing on **04.09.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**